

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 156/2023

PRATEEK MISHRA

Petitioner(s)

VERSUS

STATE OF KARNATAKA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.48875/2023-STAY APPLICATION and IA No.48876/2023-EXEMPTION FROM FILING O.T. )

WITH

T.P.(Cr1.) No. 178/2023

(FOR ADMISSION and IA No.54150/2023-STAY APPLICATION)

Date : 13-09-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s)

Mr. Bhuvan Mishra, Adv.

Mr. Yash Maheshwari, Adv.

Mr. Krishna Kanhaiya Kumar, Adv.

Mr. Nandlal Kumar Mishra, Adv.

Dr. Ajay Kumar, Adv.

Mr. Kaushal Yadav, AOR

For Respondent(s)

Mr. Harsh Gattani, Adv.

Mr. Nitin Saluja, Adv.

Mr. V.N.Raghupathy, Adv.

Mr. Manendra Pal Gupta, Adv.

Mr. Md.Apzal Ansari, Adv.

Mr. Shubhranshu Padhi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

We refer the dispute between the petitioner and the second respondent to the Supreme Court Mediation Centre.

The first appearance of the parties will be before the

Coordinator of the Supreme Court Mediation Centre on 27<sup>th</sup> September, 2023 at 2.30 p.m. The first appearance shall be virtual appearance.

We grant time of two months for submitting the mediation report from 27<sup>th</sup> September, 2023.

A copy of this order shall be forwarded by the Registry as well as by the Court Master to the Coordinator, Supreme Court Mediation Centre.

List the matter immediately after the report is received.

In the meanwhile, the proceedings subject matter of the Transfer Petition will remain stayed.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER